

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

CP No. 1251/2016

IN THE MATTER OF:

Brian Lau

.... **APPLICANT / PETITIONER**

Vs

S3 Electrical And Electronics Pvt. Ltd.

.... **RESPONDENT**

SECTION:

Under Section 9 of IBC, 433(e) 434 (1) of the Companies Act

Order delivered on 16.01.2018

Coram:

CHIEF JUSTICE (RETD.) M. M. KUMAR
Hon'ble President

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the PETITIONER

:- Mr. Rajinder Baniwal, Advocate

ORDER

Notice for 30th January, 2018 to the non-applicant-respondent be issued.

List the matter on 30th January, 2018.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

16.01.2018
V.Sethi